GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 760
TO BE ANSWERED ON 08/02/2023

APP-BASED ATTENDANCE FOR MGNREGS

760   SHRI MALLIKARJUN KHARGE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   whether Government has ordered for mandatory mobile application-based attendance under the Mahatma Gandhi National Rural Guarantee Scheme (MGNREGS) for workers;
(b)   whether Government has considered the problems and loopholes such as corruption, lack of digital infrastructure, lack of technical support, etc. that arose during the trail run before implementing the system;
(c)   if so, the details thereof;
(d)   if not, the reasons therefor; and
(e)   whether Government is willing to withdraw such a system which would have a disproportionate impact on marginalised sections of the society especially women, dalits and adivasis?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)to(e):   Government of India has decided that States/UTs shall ensure capturing of attendance for all the works (except Individual Beneficiary scheme/project) through National Mobile Monitoring System (NMMS) App under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS). This digitally capturing of attendance for all works (except Individual beneficiary project/scheme) has been implemented, after the successful implementation of NMMS for the worksite for which muster rolls were 20 or more workers. This new provision is in place from 01st January, 2023. It is a big step towards ease of doing business.

Mates are encouraged to take the responsibility of capturing the attendance of the workers through the NMMS App. The Ministry has been providing training to the States/UTs to ensure smooth transitioning to NMMS app as and when requested by the States/UTs. The technical issue is being resolved on real time basis. The new provisions/ suggestions requested by the States/UTs are being incorporated. All the issues concerning the NMMS application are reviewed and resolved from time to time. Some important decisions taken as per request of State Governments are given below:

1. NMMS application has been modified to capture second photograph just after the 4 hours from the uploading of attendance and first photograph. It has eased out the specific time point requirement for capturing the attendance and photographs. The morning attendance

along with the first photograph and second photograph can be captured in offline mode and to be uploaded once device comes in network.

2. In case of exceptional circumstances due to which attendance could not be uploaded, the District Programme Coordinator (DPC) has been authorised to approve the manual attendance.

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